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(PART –I, SECTION –1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY

PUBLIC NOTICE NO 27 /2004-2009
NEW DELHI : DATED 01.12.2004

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2004-09 and Paragraph 1.1 of the Handbook of procedures (Vol.I), the Director General of Foreign Trade hereby makes the following amendments/ additions/ corrections in the “Schedule of DEPB rates”:-

I Product Group: Engineering **Product Code: 61**

(i) The description of the export item at Sr.No. 497 is amended to read as “**Thin-walled Engine Bearing Bushing and Thrust Washers in Steel Backed Copper Based High Tin Alloy F-780/SP/H24/GS25/G-41/SQE-49**”.

(ii) The following corrections are made against entry at Sr.No.530 and are effective from 06.10.2004

Sl.No.	Export Product	DEPB Rate (%)	Value Cap
530	Deleted		
530A	Identifiable ready to use machined parts / components made wholly or predominantly of Alloy Steel (not less than 90% by weight) manufactured through Forging process, not elsewhere specified	10	Rs.175/Kg
530B	Identifiable ready to use machined parts/components made wholly or predominantly of Stainless Steel (not less than 90% by weight) manufactured through Forging process, not elsewhere specified	10	Rs.400/Kg

This issues in Public Interest.

(K.T CHACKO)
DIRECTOR GENERAL OF FOREIGN TRADE

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